

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 2680/2021

(Arising out of impugned final judgment and order dated 23-02-2021 in CRMWP No. 1797/2021 passed by the High Court Of Judicature At Allahabad)

SAHEENBANO & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 06-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Dr. Sumant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. Vedant Bharadwaj, Adv.
Ms. Apoorva Chauhan, Adv.
Mr. D.M.Sharma, Adv.

Mr. Amol Chitravashi, Adv.
Mr. Pranjal Sharma, Adv.
Ms. Mridula Raj Bhardwaj, Adv.

For Respondent(s) Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The petitioner(s) before this Court who are accused in the case were granted protection by this Court. When the matter came up for hearing, learned counsel appearing for the petitioners would submit that he has not been able to trace the whereabouts of the petitioner(s).

Under these circumstances, we direct the SSP/SP, District Sant Kabir Nagar to locate the whereabouts of the petitioners and apprise them of the pendency of proceeding before this Court.

It is made clear that the Registry shall furnish the present information to the concerned SSP/SP.

List on 11.03.2024.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)